

Lorik Sena
 Bhumi Sena
 Hara Sena and Lal Sena
 Kunwar Sena
 Brahmarshi Sena
 Maoist Communist Centre (MCC)
 Ranvir Kisan Mahasangh (Ranvir Sena)

JAMMU AND KASHMIR

Jammu and Kashmir Liberation Front (JKLF)
 Hizo-ul-Mujahideen (HM)
 Harkat-ul-Ansar (HUA)

MANIPUR

Peoples Liberation Army (PLA)
 United National Liberation Front (UNLF)
 People's Revolutionary Party of Kangleipak (PREPAK)
 Kangleipak Communist Party (KCP)
 Kanglei Yawol Kanna Lup (KYKL)

NAGALAND

National Socialist Council of Nagaland Loak/Muivah (NSCN/IM)
 National Socialist Council of Nagaland/Koaplang (NSCN/K)

TRIPURA

All Tripura Tiger Force (ATTF)
 National Liberation Front of Tripura (NLFT)

TAMIL NADU

Liberation Tigers of Tamil Eelam (LTTE)
 Al-umman of Tamil Nadu
 Jihad Committee of Tamil Nadu.

(b) Most of these organisations/outfits are secessionist in nature and have been indulging in armed insurgency and resorting to attack on Police/Security Forces, murder, kidnapping/abduction for ransom, forced extortion and such other heinous crimes.

(c) Government has been keeping a close and continuous watch on the activities of all such militant outfits/organisations and intelligence in this regard is shared by the Central/State agencies to neutralise the anti-national activities. In Assam, Army Units have been

posted under Unified Headquarters, while in Tripura, 22 police Stations have been declared as fully disturbed and 5 partially disturbed under the Armed Forces (Special Powers) Act for intensifying counter insurgency operations.

Modernisation of State Police, construction of border roads, fencing of some parts of the border are some of the other steps taken by the Government to control the activities relating to militancy.

[Translation]

Clearance of Projects in Bihar

3004. SHRI SURENDRA PRASAD YADAV (Jahanabad): Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of projects cleared since its inception by the Lok Abhiyan tatha Gramin Pradhiki Samanti Parishad the tribal and rural areas of Bihar;

(b) the name of the agencies which have been given aid through CAPART location-wise;

(c) whether the Government have any information of irregularity committed by these agencies during the last two years; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (d) Information is being collected and will be laid on the Table of the House.

[Translation]

Priority in DDA Allotment

3005. DR. RAMVILAS VEDANTI: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) the category of class to which DDA gives priority in the allotment of houses/plots;

(b) the details thereof, category-wise;

(c) whether the Government propose to give priority to writers and journalists in such allotment; and

(d) if not, the time by which they are likely to be benefited?